

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW- 183-2020**

**Amol Vaman Tilve** ..... **Petitioner**

**V e r s u s**

**Goa State Information  
Commission & others.** ..... **Respondents**

**LD-VC-CW- 184 -2020**

**Amol Vaman Tilve** .... **Petitioner**

**V e r s u s**

**Goa State Information  
Commissioner & others** .... **Respondents**

**LD-VC-CW-185 -2020**

**Amol Vaman Tilve** .... **Petitioner**

**V e r s u s**

**Goa State Information  
Commissioner & others** .... **Respondents**

None for the Petitioner.

Adv. Gaurish Malik for the Respondents in all three petitions.

**CORAM: DAMA SESHADRI NAIDU, J.**

**DATE: 12th October, 2020.**

**ORDER:**

The learned counsel for the third respondent seeks three weeks time

to file reply.

2. Post the matter on 2/11/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**